

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

24. I.A. 3574/20222

I.A. 2862/2022

I.A. 2555/2022

I.A. 2398/2022

I.A. 2896/2021

In

C.P.(IB)-2641(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)

SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **30.11.2022**

NAME OF THE PARTIES: Ratan India Finance Pvt Ltd

V/s.

Sneh Sadan Traders & Agents Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**20.01.2023.**

Sd/-

ANURADHA SANJAY BHATIA  
Member (Technical)

--Rajeev--

Sd/-

H. V. SUBBA RAO  
Member (Judicial)